CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 29/2018 in O.A. No. 3201/2017

New Delhi, this the 5th day of April, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Dharmender Singh,
Aged about 41 years,
S/o Shri Virender Singh,
R/o H.No. 12/8, Shaastri Nagar,
Across Railway Line,
Bahadurgarh, Distt. Jhajjar (HR).

.. Petitioner

(By Advocate: Shri Manjeet Singh Reen for Shri S.K. Gupta)

Versus

Shri G.C. Mishra, Director, Delhi Fire Services, Fire Headquarter, Connaught Circus, New Delhi-110001.

.. Respondent

(By Advocate: Mrs. Harvinder Oberoi)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents, while submitting that they have fully complied with the orders of this Tribunal, drawn our attention to Annexure R-1 dated 13.02.2018. 2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, if he is still aggrieved, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar) Member (J)

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